

**ANNEXURE -7**

**Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited**

**Date of commencement of CIRP : Nov 1,2019**

**List of Creditors as at Sept 10,2021**

**List of secured Operational creditors (Government Dues)**

**Amount (Rs)**

Details of Claimant			Details of Claims Received		Details of Claim Admitted								
Sl no	Dept	Govt	Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim	Whether Related Party	% of voting share in COC ,if aplicable	Amount of contingnt claim	Amount of any mutual dues which may be set off	Amount of claim not admitted	Amount of claim under verificati on	Remarks
1	Transfer Pricing (TP)	Income Tax	31-12-2020	1,33,33,156	1,33,33,156	TP - Penalty	No	NA	0	0	0	0	NA
2	Works Contract - Kerala State Tax Officer	GST - Kerala State	30-12-2020	1,10,65,306	1,10,65,306	GST dues	No	NA					NA
3	DG of GST Intelligence Kochi Kerala	GST	16-01-2021	21,58,60,920	21,58,60,920	Service Tax dues	No	NA	0	0	0	0	NA
				<b>24,02,59,382</b>	<b>24,02,59,382</b>								